

(a) the outcome of the Indo-Nepal talks regarding multi-purpose projects on Kosi, Kamla, Bagmati, Karnali and other river held recently;

(b) whether any agreement has been reached on the execution of these projects; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The outcome of the Indo-Nepal talks held during the recent visit of the Nepalese Prime Minister to India (December 1991) include finalisation of the project parameters for Kamali Project preparation of detailed project report jointly for Pancheshwar Project carrying out the joint investigation/studies to finalise parameters for Koshi High Dam Project and preparation of the feasibility reports by Nepal for Kamla and Bagmati projects.

(b) No, Sir.

(c) Does not arise.

Gas Distribution System in Uttar Pradesh

4649. SHRI CHETAN P.S.
CHAUHAN:
SHRI PRABHU DAYAL KATHERIA:
DR. RAMESH CHAND
TOMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have approved the proposal of the Uttar Pradesh State Industrial Development Corporation for secondary/natural gas distribution system in Ferozabad-Agra and Ghaziabad-Khurja-Noida regions;

(b) if so, the details thereof;

(c) whether the required gas has been allocated for the purpose;

(d) if so, the details thereof, and

(e) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (e). Though there was a proposal to this effect, no firm allocation of gas has been made.

Construction of Spur Pipeline

4650. SHRI CHETAN P.S.
CHAUHAN:
SHRI MANABENDRA SHAH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Uttar Pradesh has requested the Union Government for construction of 'spur pipeline' from Auraiya to Allahabad, Mirzapur and Banda and linking the same with the proposed gas grid at Barauni;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) Yes, Sir.

(b) A proposal had been received to construct a spur line from Auraiya to Banda via Allahabad and Mirzapur for supplying gas to some fertilizer factories and a float

glass unit in the area, and to later link these to a proposed national grid.

(c) In view of the position of availability and commitments of gas along the HBJ pipeline, it has not been possible to agree to the request.

Import of Crude Oil

4651. SHRI R. SURENDER REDDY: Will the Minister of PETROLEUM AND NATURAAL GAS be pleased to state:

(a) the total short fall of oil imports from the Soviet Union this year;

(b) whether Iran and Iraq have stopped supplying the crude oil to India;

(c) whether any further alternative has been found for importing the crude oil; and

(d) if so, the details thereof including the agreements finalised, if any with foreign countries in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) About 1.7 MMT during January–November 1991.

(b) While supplies from Iran are continuing, the supply from Iraq stopped from August, 1990.

(c) and (d). The shortfall of crude oil supplies is being made good from alternative sources, to the under term and spot purchases, to the extent required.

Financial Assistance by BCCI for Purchase of Arms by Anti India Elements

4652. SHRI C. SRINIVASAN: Will the

Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any report about the financial assistance by the BCCI (Bank of Credit and Commerce International) to purchase arms and ammunition and supply the same to the anti-India and secessionist elements sheltered in Pakistan and Sri Lanka; and

(b) if so, the details thereof and the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). Apart from news reports in this regard Government have not seen any other evidence to enable necessary action to be taken in the matter.

[*Translation*]

Pakistan Deputy High Commissioner s Speech on Jammu and Kashmir

4653. SHRI MADAN LAL KHURANA: SHRI CHANDRESH PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Pak, Deputy High Commissioner defends Kashmir Policy" appearing in the Hindu dated November 20, 1991; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.